

THE SECOND SCHEDULE
(See section 3)

AMENDMENTS

Year	Act No.	Short title	Amendments
1	2	3	4
1961	43	The Income-tax Act, 1961	In section 54GA, in the <i>Explanation</i> to sub-section (1), in clause (a), after the word, brackets, letters “clause (za)”, the words and figure “of section 2” shall be inserted.
2017	33	The Indian Institutes of Management Act, 2017	(i) in section 3, in clause (f), for the words “Director”, means’, the words “Director” means’ shall be substituted; (ii) in section 36, in sub-section (1), for the word “Ordinance”, the word “Ordinances” shall be substituted.